

(b) if not, the reasons therefor;

(c) the steps being taken to fill up all the vacant posts; and

(d) the time likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) to (d) Stateswise information of reserved vacancies is not collected and is therefore not available. In order to fill up the backlog vacancies a Special Recruitment Drive was launched in July, 1993 - March, 1994.

#### **Residential Buildings on Agricultural Land**

7186. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total areas of land involved in residential buildings that came up on agricultural land in Delhi without the land use changed;

(b) whether possession of all the cases has been taken by the Government under section 81 of the Delhi Land Reforms Act;

(c) if not, the reasons therefor;

(d) the number of cases under Section 81 and 86-A of Delhi Land Reforms Act that have been passed down to the block development offices for action;

(e) whether there is any proposal to associate panchayat department with revenue department, Delhi; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (f) The information is being collected and will be laid on the Table of the Sabha.

#### **Construction of Government Quarters**

7187. SHRI JANGBIR SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of quarters constructed for Government employees and weaker sections during the last one year;

(b) the number of quarters likely to be constructed in the current year;

(c) the number of quarters allotted out of those;

(d) whether the aforesaid work is getting delayed; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) During the financial year 1993-94, 2575 residential quarters in General Pool, of various types were constructed for the Central Government employees.

For the period April 1993 to February 1994, under the 20-Point Programme, 92,479 houses were provided to the economically weaker sections, all over the country.

(b) The target for the General Pool Residential Accommodation to be constructed during the current year i.e. 1994-95 is 1,000 Nos.

The tentative target for EWS is 1,03,000 units for the year 1994-95.

(c) Data regarding the number of houses actually allotted to Government employees and weaker sections is not maintained on All India basis.

(d) and (e) Government have no information about the delays in making such allotments.

[*Translation*]

**Public Sector Undertakings in Rajasthan**

7188. SHRI RASA SINGH RAWAT:  
Will the PRIME MINISTER be

pleased to state:

(a) the details of public sector undertakings functioning in Rajasthan at present;

(b) the number of employees working in each of them; and

(c) the profit made and loss incurred by each undertaking during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) As on 31-3-1993, there were 6 Central PSEs having their registered Office in the State of Rajasthan.

(b) and (c) The details of number of employees and net profit/loss during last three years in respect of these six PSEs are given below:-